

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. IA/1085/2023 IA/1466/2023 IA/1478/2023
In C.P. (IB)/1171(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2024

NAME OF THE PARTIES: ICICI Bank Limited
V/s
Rajesh Business & Leisure Hotels
Private Limited

Section: 7, 30 of Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Sr. Counsel, Mustafa Doctor a/w Adv. Shweta Dubey, Adv. Ishita Srivastava, Adv. Ichchha Kalash appeared for the Resolution Professional in IA No. 1085/2023 and Respondent No. 1 in IA No. 1466/2023. Ld. Sr. Counsel, Mr. Gaurav Joshi appeared for the successful Resolution Applicant and Respondent No. 2& 3 in A No. 1478/2023 and IA No. 1466/2023. Counsel, Rohit Gupta appeared for the Applicant in IA No. 1478/2023. Counsel, Shyam Kapadia a/w Anisha D. appeared for the Respondent No. 2 in IA No. 1466/2023. Heard the submissions of the Ld. Senior Counsels appearing for the Resolution Professional and Successful Resolution Applicant at a considerable length. At the request of the parties, list the matter on **14.02.2024 at 2:30 P.M** for further hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
13.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)